

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4862
ANSWERED ON:25.04.2013
UNCLAIMED MONEY LYING WITH COMPANIES
Kumar Shri P.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government is considering to analyse data on unpaid and unclaimed money lying with various companies in the country;
- (b) if so, the details thereof;
- (c) whether the Government is considering to provide facilities to investors to keep a track of cases pending against a company or its director; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) to (d): Yes Madam. The Ministry of Corporate Affairs has decided to analyse the data uploaded on the MCA 21 portal by companies regarding unpaid and unclaimed money lying with such companies. It has also been decided to provide a search facility on the system to enable investors to obtain details of prosecution pending against a company or its directors.